

(11)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

OA, No. 1362/93

Date of order: 2-12-96.

Between:-

V. Karunasagar Rao ... Applicant.

And

1. Superintendent of Post Offices,
Karimnagar, Karimnagar District.
2. Sub Divisional Inspector (P), Karimnagar (N),
Karimnagar, Karimnagar Dist.

~~xxxxxx~~

... Respondents.

Counsel for the Applicant: Mr. V. Sree Ranga Rao

Counsel for the Respondents: Mr. N. V. Ramana, CGSC,

CORAM:

HON'BLE MR. JUSTICE N. G. CHOUDHARI, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (A)

Hon'ble Tribunal made the following order:-

None for the applicant.

The O.A. is dismissed.

Avilkar
17-12-96
BY REGISTRAR (JUDL)

(13)

8/31/12/96

I COURT

TITLED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN)

Dated: 2-12-1996

ORDER / JUDGMENT

M.A./R.A/C.A. No. 1362/93

U.A. No. 1362/93

T.A. No. (W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm.

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
दस्तावेज/DESPATCH
23 DEC 1996
हैदराबाद न्यायपीठ
HYDERABAD BENCH